GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1965 ANSWERED ON 31ST JULY, 2025

NATIONAL ROAD SAFETY BOARD

1965. MRS RUCHI VIRA: DR. KIRSAN NAMDEO:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has established or issued a notification for constituting a National Road Safety Board to formulate standards for road safety, traffic management, road construction and evolving effective strategies for implementation of the road safety policy etc.;
- (b) if so, the time by which the said board is likely to start functioning and the details thereof and if not, the reasons therefor; and
- (c) whether the pilot project has been initiated by the Government to provide cashless treatment to the victims of road accidents, if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) The Government has notified the National Road Safety Board and National Road Safety Board Rules vide Notifications SO 3627(E) dated 03.09.2021 and GSR 615(E) dated 03.09.2021 respectively. Further, the Government has published the draft notification for amendment in the said notifications for inviting comments of citizens and other stakeholders, vide GSR 480(E) dated 18.07.2025.

The functioning of the Board will be subsequent to the publication of the notification after examination of the comments received, if any, to the draft notification published on 18.07.2025.

(c) The pilot project was initiated by the Government for providing cashless treatment to victims of road accidents in selected States / UTs. Subsequently, the Cashless Treatment of Road Accident Victims Scheme, 2025 has been notified vide SO 2015(E) dated 05.05.2025, under the legal mandate vide Section 162 of the Motor Vehicles Act, 1988. The guidelines

of the Scheme notified vide SO 2489(E) dated 04.06.2025 provides for detailed process flow, delineated stakeholder roles and responsibilities, and Standard Operating Procedures (SOPs).
